

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 233 of 2021

IN THE MATTER OF:

Dwarkadhish Sakhar Karkhana Ltd.Appellant

Vs.

Pankaj Joshi & Anr.Respondents

Present:

For Appellant: Mr. Arun Kahtpalia, Sr. Advocate with Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Prerana Wagh, Ms. Shilpa Saini, Mr. Ankit Paleja, Mr. Shadab Jan, Mr. Amit Jatse and Mr. Kauser Hussain, Advocates.

For Respondents: Mr. Manish Desai (RP), Advocate for R-1. Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Geetika Sharma and Ms. Vaishnavi Mungekar, Advocates for R-2.

ORDER
(Virtual Mode)

06.04.2021: This matter may not be listed before the Bench in which Hon'ble Justice A.I.S. Cheema (Judicial Member) is a member.

Tentatively, list this Appeal 'For Admission (After Notice) Hearing' on

08th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sr/md